

List of total no. of cases randomly allocated during the month of JANUARY-2024

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS DJ	0
					CS (COMM)	13
					OMP (I) Comm	12
					Misc. DJ	5
					Execution (Comm)	3
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	20
					OMP (I) (COMM)	10
					M/DJ	2
					EXECUTION	9
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS DJ	0
					CS (COMM)	13
					OMP (I) Comm	18
					OMP (COMM)	1
					Misc. DJ	1
					RBT	3
					Execution (Comm)	8
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	7
					MISC DJ	2
					EXECUTION (COMM)	3
					M-EX	1
					OMP (I) (COMM)	7
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	16

					MISC.	1
					EXECUTION	5
					OMP (I) (COMM)	12
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	20
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	10
					OMP(I) COMM + OMP(COMM)	9
					EXECUTION +MISC EX.	5
					CONTEMPT PETITION	1
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	9
					OMP (COMM)	1
					EXECUTION (COMM)	9
					MISC. DJ	1
					OMP (I) (COMM)	7
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	33
					TRANSFER RECEIVED	1
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases e-filed in the month and RBT	24
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	7
					OMP(I)COMM	11
					EXECUTION (COMM)	8
					MISC DJ	1
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM) +COUNTER CLAIM	12

					OMP(I) COMM + OMP (COMM)	17
					EXECUTION	8
					MISC. DJ	2
<b>TOTAL</b>						<b>277</b>
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	13
					Omp	18
					Execution	0
					Misc DJ	2
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	19
					OMP COMM	10
					EXECUTION COMM	8
					MISC DJ	4
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	12
					M(I)/ARBITRATION/MISC COM	13
					MISC DJ	1
					COUNTER CLAIM	0
					EXECUTION	6
17		West	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	13
					Execution (comm)	9
					OMP (COMM)	1
					OMP (I) (COMM)	11
					ARB. A (COMM)	2
					MISC. DJ	5

18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	19
					EX (COMM)	10
					OMP(I)(COMM)	19
					MISC(DJ)	1
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	12
					OMP(I)(COMM)	18
					EXECUTION (COMM)	9
					MISC DJ/ CIV DJ	2
<b>TOTAL</b>						237
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	23
					CS(COMM) TRADE MARK	5
					ARBITRATION U/S 9	5
					ARBITRATRATION U/S 34	16
					MISC. DJ/ COUNTER CLAIM	4
					EXECUTION(COMM)	7
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	19
					EX(COMM)	11
					OMP (COMM)	1
					OMP (I) (COMM)	10
					MISC. DJ	2
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	19
					SUIT FOR TRADEMARKS	3
					EXECUTION PETITION	8
					APPLICATION U/S 151 CPC	3
					CONTEMPT PETITION	1

					COUNTER CLAIM	1
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	1
<b>TOTAL</b>						139
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	12
					EX. COMM.	4
					OMP COMM.	2
					OMP (I) COMM.	246
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	10
					EX. COMM.	8
				503	OMP (I) COMM.	223
25			SH. SANDEEP YADAV	614	CS (COMM)	8
				614	EX. COMM.	2
					OMP COMM.	1
					OMP (I) COMM.	212
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	9
					EX. COMM.	6
					OMP COMM.	1
					OMP (I) COMM.	215
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	12
					EX. COMM.	4
					OMP COMM.	1
					OMP (I) COMM.	251
<b>TOTAL</b>						1227
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	16

29	Saket COURT		MS. NEELAM SINGH, DISTRICT JUDGE	14	COMMERCIAL	39 + (10 RBT)
30	Saket COURT		SH. AJAY KUMAR JAIN	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	Saket COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	25
32	Saket COURT		SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	24
33	Saket COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	23
34	Saket COURT		Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	Nil	0
35	Saket COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-SEX-2,-MISS DJ -0 OMP ( COMM-2, OMP -1R T 1 -0	13
<b>TOTAL</b>						150
36	KARKARDOOMA	EAST	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	18
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	14
				101	OMP(COMM-73)	2
<b>TOTAL</b>						32
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	19
					OMP (I) (COMM)	7
					MISC. DJ	3
					EXECUTION PETITION	7
<b>Total</b>						36
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	24
					EXECUTION	5
					MISC.DJ CASE	5
					OMP(I)COMM	4
					RESTORED/RBT	1
40			MS. KIRAN BANSAL	56	CS(Comm)	21

				56	EX COMM	10
					MISC DJ	2
					MISC DJ	1
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	15
					EXECUTION	14
					MISC.DJ CASE	3
					OMP(I)COMM	0
					RESTORED/RBT	3
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	20
					OMP(COMM)	-
					OMP(I) COMM	14
					Ex	9
					Mis Case	2
<b>Total</b>						153
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	36
					OMP	81
					MISC DJ	3
					EX	10
44			SH.VINOD YADAV	759	CS(COMM)	50
					OMP	45
					MISC DJ	5
					EX	12
<b>Total</b>						242
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	65
					OMP(COMM)	18
					OMP (COMM)	3

					EXECUTION	20
					Misc. Application DJ	6
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	59
					OMPI(COMM)& OMP (Comm)	2
					EXECUTION	24
					MISC DJ	3
<b>Total</b>						112
47	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	603	CS (COMM)	13
					OMP (COM)	1
					OMP (I) (COMM.)	1
					COUNTER CLAIM	1
48	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	613	CS (COMM)	12
					OMP (COM)	1
					OMP (I) (COMM.)	1
49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	12
					OMP (COM)	1
50			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	14
				509	OMP (I) (COMM.)	1
				509	COUNTER CLAIM	1
<b>TOTAL</b>						59
<b>GRAND TOTAL</b>						<b>2605</b>